

Annexure-7

Name of Corporate Debtor: VICHARE EXPRESS AND LOGISTICS PRIVATE LIMITED

Date of Commencement of CIRP:12.03.2024

List of creditors as on 15.02.2025

List of Operational Creditors (Government Dues)

(Amount in Rs)

S. No.	Details of Claimant		Details of Claim	Details of Claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	Central Government(Government of India)	9,21,29,851	4,70,99,541	Employees Provident fund dues	No	nil	nil	68,97,643.00	-	4,50,30,310	Proof of claim not received for amount under verification
2	Department of Goods and Services Tax	Government of Maharashtra	1,92,03,489	1,92,03,489	Goods and Service Tax	No	nil	nil	-	-	-	
	Total		11,13,33,340	6,63,03,030		-	-	-	68,97,643	-	4,50,30,310	

Note : EPFO is a member of COC with with no voting rights as the claim amount exceed 10% of the other Debts.